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C. A. T. Bench, JAIPUR

Date of Order	Orders
8-8-96	H.L. S.P. Sharma, counsel for the applicant. Counsel for the applicant states that he could not lay his hands on the filing the case. He, therefore, seeks adjournment. May be listed for admission on 15.10.96. (O. P. SHARMA) Administrative Member C. Krishna (GOPAL KRISHNA) Vice Chairman (J)
15-10-96	Mr. Vipin Bafna, Counsel for the applicant D. B. not formed today. Be listed before D. B. on 19-11-96 Dy. Registrar C.A.T. Jaipur Bench
19-11-96	None present for the applicant even in the second round. The CA is dismissed in default for non prosecution on the part of the applicant. C.S.C. Varsh Adm. Member C. Krishna (GOPAL KRISHNA) Vice Chairman (J)

(Copy sent to
Registrar
Jaipur
19-11-96
C.S.C. Varsh)